



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2010-11/459

RPCD.CO.RRB.AML.No. 11332 /03.05.28 (A)/2010-11

April 01, 2011

The Chairmen
All Regional Rural Banks (RRBs)

Dear Sir,

Anti-Money Laundering (AML) / Combating of Financial Terrorism (CFT) - Standards

Please refer to our letter [RPCD.CO.RRB.AML.No.7861 /03.05.28 \(A\)/2010-11 dated January 17, 2011](#) forwarding the Financial Action Task Force (FATF) Statement identifying a list of jurisdictions which have strategic AML/CFT deficiencies.

2. FATF, has further issued a Statement on February 25, 2011 ([copy enclosed](#)) calling upon jurisdictions listed in the Statement to complete the implementation of their action plan within the timeframe. The FATF, in the Statement has called upon its members to consider the information given in the Statement.

3. All Regional Rural Banks are accordingly advised to consider the information contained in the enclosed Statement.

4. Please advise Principal Officer of your bank to acknowledge receipt of this circular letter to our Regional Office concerned.

Yours faithfully

(B.P.Vijayendra)
Chief General Manager
Encl: As above